



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF APPEAL UNDER STATE FINANCIAL CORPORATION ACT (SINGLE BENCH) READY
MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUSFC/1/2015	EDC LIMITED REP. BY ITS DEPUTY GENERAL MANAGER. VS GOA EPS PRODUCTS (P) LTD. AND 3 ORS.,	ADV. DEVIDAS PANGAM	J.

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

Causelist generated on 31-05-2023 11:24:08